

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. - 3356  
ANSWERED ON 12<sup>th</sup> MARCH, 2026**

**ENCOURAGING USE OF PUBLIC TRANSPORT**

**3356. SHRI ANIL YESHWANT DESAI:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) the estimated number of vehicles including petrol diesel and electric vehicles running in the country's major cities during the last ten years;**

**(b) whether the Government is aware that the increasing number of vehicles is a major source of pollution in the cities of the country and if so, the steps taken by the Government to control their manufacturing and use by the common people; and**

**(c) whether the Government would consider imposing penalties for possessing more than one vehicle in a family and encouraging the use of passenger vehicles/metro and other public transport for daily travel by people?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) The total number of active vehicles based on valid fitness & registration, plying on roads in the country, as on 6<sup>th</sup> March, 2026, is 32,16,35,208. The State wise count for total active vehicles based on valid fitness & registration is enclosed at ANNEXURE .**

**(b) Road transport accounted for about 12% of national CO2 emissions from fossil fuel combustion in 2021 [Source: IEA & NITI Aayog Report-Transitioning India's Road Transport Sector; Published: July: 2023]. The Government has taken several steps to control and minimize air pollution caused by vehicles in the country which inter-alia include:**

**(i) Notified Bharat Stage (BS) VI Emission limits including use of alternative fuels vide G.S.R 889 dated 16.09.2016 to reduce pollutants from motor vehicles.**

**(ii) Notified E20 as a Mono fuel vide G.S.R 27 (E), dated 5th January, 2024 for all category of vehicles.**

**(iii) Notified Hydrogen as a fuel vide GSR 885(E) dated 16th December 2022 for ICE BS-IV vehicles.**

**(iv) Notified the Vehicle Scrapping Policy vide G.S.R 720 dated 5th October 2021 to phase out older, unfit polluting vehicles under the framework of the Motor Vehicles Act, 1988 and Central Motor Vehicle Rules, 1989.**

**(v) Mandated the fitment of FASTAG to all M and N category vehicles vide G.S.R 1361 dated 2<sup>nd</sup> November 2017 to reduce idling time at toll plazas, cutting fuel consumption and emissions.**

**2. Government has taken following initiatives to promote adoption of Electric Vehicles (EVs) in the country:**

**(i) Notification issued vide S.O. 5333(E) dated the 18th October, 2018 to grant exemption from the requirements of the permit to the battery operated transport vehicles.**

**(ii) Notification issued vide G.S.R. 525(E) dated the 2nd August, 2021 to grant exemption of Battery Operated Vehicles from payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.**

**(iii) Notification issued vide G.S.R. 302(E) dated the 18th April, 2023 to grant All India Tourist Permit for battery-operated vehicles without payment of permit fee.**

**(iv) Notification issued vide G.S.R. 167(E) dated the 1st March, 2019 to facilitate retro-fitment of hybrid electric system or electric kit to vehicles.**

**(v) Notification issued vide G.S.R. 749(E) dated the 7th August 2018 enabling registration mark of Battery Operated Vehicles in Yellow colour on Green background for the transport vehicles and for all other cases, in White colour on Green background.**

**(vi) Further, an advisory dated 12th August 2020 has been issued to all States and UTs regarding sale and registration of two-wheeled Electric Vehicles without batteries.**

**(c) No such proposal is under consideration.**

**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3356 FOR ANSWER ON 12TH MARCH, 2026 ASKED BY SHRI ANIL YESHWANT DESAI REGARDING ENCOURAGING USE OF PUBLIC TRANSPORT.**

**State wise distribution of total active vehicles plying on road:**

| <b>State name</b>                   | <b>Total vehicles plying on road</b> |
|-------------------------------------|--------------------------------------|
| <b>Andaman &amp; Nicobar Island</b> | <b>1,29,987</b>                      |
| <b>Andhra Pradesh</b>               | <b>1,36,65,275</b>                   |
| <b>Arunachal Pradesh</b>            | <b>3,23,431</b>                      |
| <b>Assam</b>                        | <b>59,42,782</b>                     |
| <b>Bihar</b>                        | <b>1,34,25,192</b>                   |
| <b>Chandigarh</b>                   | <b>7,50,801</b>                      |
| <b>Chhattisgarh</b>                 | <b>76,63,213</b>                     |
| <b>Delhi</b>                        | <b>86,22,040</b>                     |
| <b>Goa</b>                          | <b>12,06,098</b>                     |
| <b>Gujarat</b>                      | <b>2,36,11,658</b>                   |
| <b>Haryana</b>                      | <b>1,09,50,548</b>                   |
| <b>Himachal Pradesh</b>             | <b>19,77,445</b>                     |
| <b>Jammu and Kashmir</b>            | <b>22,08,385</b>                     |
| <b>Jharkhand</b>                    | <b>67,66,582</b>                     |
| <b>Karnataka</b>                    | <b>2,31,03,294</b>                   |
| <b>Kerala</b>                       | <b>1,46,04,604</b>                   |
| <b>Ladakh</b>                       | <b>44,758</b>                        |
| <b>Lakshadweep</b>                  | <b>19,374</b>                        |
| <b>Madhya Pradesh</b>               | <b>1,85,92,086</b>                   |
| <b>Maharashtra</b>                  | <b>3,57,67,382</b>                   |
| <b>Manipur</b>                      | <b>4,44,494</b>                      |
| <b>Meghalaya</b>                    | <b>4,34,451</b>                      |
| <b>Mizoram</b>                      | <b>3,19,717</b>                      |

|                         |                     |
|-------------------------|---------------------|
| <b>Nagaland</b>         | <b>3,13,388</b>     |
| <b>Odisha</b>           | <b>96,32,356</b>    |
| <b>Puducherry</b>       | <b>9,42,055</b>     |
| <b>Punjab</b>           | <b>1,06,91,701</b>  |
| <b>Rajasthan</b>        | <b>2,00,83,280</b>  |
| <b>Sikkim</b>           | <b>1,14,147</b>     |
| <b>Tamil Nadu</b>       | <b>2,80,92,139</b>  |
| <b>Telangana</b>        | <b>4,92,934</b>     |
| <b>Tripura</b>          | <b>6,74,144</b>     |
| <b>UT of DNH and DD</b> | <b>2,80,192</b>     |
| <b>Uttar Pradesh</b>    | <b>4,19,63,252</b>  |
| <b>Uttarakhand</b>      | <b>34,99,054</b>    |
| <b>West Bengal</b>      | <b>1,42,82,969</b>  |
| <b>Total</b>            | <b>32,16,35,208</b> |

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